- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) and (b) Sports is a State Subject and it is the responsibility of the State Governments to develop and promote sports in their respective State including creation of modern sports infrastructure. However, the Union Government and Sports Authority of India (SAI) help the State Governments in development and promotion of sports. Central Financial assistance is provided to the States including Uttar Pradesh under two schemes viz. Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA), which was introduced in 2008-09, for creation of basic sports infrastructure in rural areas and conduct of annual sports competitions and Urban Sports Infrastructure Scheme (USIS), which was introduced in 2010-11, for creation/upgradation of sports infrastructure facilities.

[RAJYA SABHA]

(c) Does not arise.

## Formation of ad-hoc committee by IOA

464. SHRI T.M. SELVAGANAPATHI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that Government has asked the Indian Olympic Association (IOA) to form an *ad-hoc* committee;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that Government had asked the IOA to appoint eminent persons in the abovesaid proposed *ad-hoc* committee; and
  - (d) if so, the details thereof and the steps taken by the IOA in this regard?

    THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND

(b) Question does not arise.

SPORTS (SHRI JITENDRA SINGH): (a) No, Sir.

- (c) No, Sir.
- (d) Question does not arise.

## 'Sports for all' and excellence

465. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state: